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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 14 / BB/ 2017	-	Hearing	Rule-4 of I&B	Edelwiss Assets Reconstruction Co. Ltd., Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MR. VIKRAM. TRIVEDI

EDELWISS ASSET RECONSTRUCTION
CO. LTD



MS. SUCHITRA VALJEE

EDELWISS ASSET RECONSTRUCTION
CO. LTD

Shayam

Mr. Samarth Shreedhar

Petitioner



Clifton D' Rosario

Falcon Tyres Employees Union



Maitreyi Krishnam

Falcon Tyres Employees Union



ANRUTHA VARSHINI M.C
(JSM LAW PARTNERS)

FALCON TYRES LTD.

M. S. 

P.T.O

Counsel for petitioner is present. IA No.42/17 will be listed on 25.07.2017. Counsel for 1st respondent is directed to file objections on IA No.42/17. Counsel for respondent also filed objections to the main petition.

List it on 25.07.2017.



MEMBER (J)